

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 21st March, 2018

No.HC.VII-167 (Pt.-III)/2014/1517/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a 3-day training programme on Cyber Law and Cyber Crimes, scheduled to be held from 9th to 11th April, 2018 at the Sardar Vallabhbhai Patel National Police Academy (SVP NPA) at Hyderabad-

Sl No.	Name	Designation	Contact Details
1.	Shri N. Longshithung Ezung	District and Sessions Judge, Phek (Nagaland)	Mob. No. 094362-67648 / 087318-89755 e-mail: alongoe@yahoo.com
2.	Shri Darak Ullah	Addl. District and Sessions Judge, Sonitpur, Tezpur (Assam)	Mob. No. 091012-72801 Fax No. 03712-232322 e-mail: darakullah@gmail.com

The Officers participating in the programme should reach the SVPNPA in the evening of 8th April, 2018 and should depart after conclusion of the programme on 11th April or in the morning of 12th April, 2018.

No.HC.VII-167 (Pt.-III)/2014/1518/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a 3-day training programme on Cyber Law and Cyber Crimes, scheduled to be held from 12th to 14th April, 2018 at the Sardar Vallabhbhai Patel National Police Academy (SVP NPA) at Hyderabad-

Sl No.	Name	Designation	Contact Details
1.	Shri Yomge Ado	Addl. District and Sessions Judge, Pasighat (Arunachal Pradesh)	Mob. No. 09436257918 e-mail yomgeado7@gmail.com adfc.psg@gmail.com
2.	Shri Laingaihawia Zote	CJM- cum- Senior Civil Judge, Serchhip (Mizoram)	Mob. No. 094021-12276 e-mail: mangaihazote@gmail.com

The Officers participating in the programme should reach the SVPNPA in the evening of 11th April, 2018 and should depart after conclusion of the programme on 14th April or in the morning of 15th April, 2018.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/ 1519 - 1544/A dated 21.03.2018

Copy forwarded for information and necessary action to:

1. The Director, SVP National Police Academy, Hyderabad.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / She will be entitled to TA and DA as admissible under the Rules.

8. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The District & Sessions Judge, **Sonitpur, Tezpur**. He is requested to inform the nominated officer of his District accordingly.
11. The Registrar, Gauhati High Court, **Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. He / she is requested to inform the nominated Officer of his / her State accordingly.**
12. The District and Sessions Judge, Phek, Nagaland.
13. The District and Sessions Judge, East Sessions Division, Tezu
14. The District & Sessions Judge, Aizawl.
15. Shri Rajeev Sabharwal, Joint Director, SVP National Police Academy, Hyderabad.
16. Mr. Putta Vimaladitya, Assistant Director (IT) & Course Director, SVP National Police Academy, Hyderabad.
17. Shri N. Longshithung Ezung, District and Sessions Judge, Phek
18. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur
19. Shri Yomge Ado, Addl. District and Sessions Judge, Pasighat
20. Shri Lalngaihrawia Zote, CJM- cum- Senior Civil Judge Serchhip

The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.

The programmes will be fully residential and the participants will be provided accommodation in the premises of the SVPNPA. The expenditure incurred on boarding and lodging will be borne by SVPNPA.

21. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
22. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
23. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
25. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
26. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

21.3.18
Registrar (Judicial)